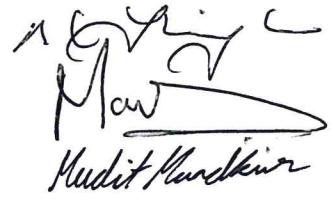
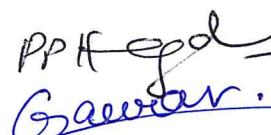



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17 in CP(IB) No.66/BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.C Thiruvengadam Manik B.T Mudit Mundkur	For the Respondents	 Mudit Mundkur
2.	P.P. Hegde Gaurav Singh	For impleading Applicants	 P.P. Hegde Gaurav Singh
3.	SHARAN A KUKREJA ANIMESH BISHT FOR CYRIL AMARCHAND MANGALDAS. 70220 20508	APPLICANT	 Sharan A Kukreja

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent informed the Tribunal that, matter is pending before the Hon'ble High Court of Karnataka. The Hon'ble High Court of Karnataka today passed an order in which some observations are given to the Tribunal. This also confirmed by the Counsel for Petitioner. The Tribunal direct the Counsel to file copy of the order of Hon'ble High Court of Karnataka to proceed further. Another counsel M/s. P.P. Hegde & Associates who ^{has} filed ^{and} this Application for impleading ~~filed~~ Application bearing I.A 159/17 ^{is} is directed to serve copy of the petition on both sides. List it on 15/11/2017.


Member (T)


Member (J)